

HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD

MONDAY, THE NINETEENTH DAY OF AUGUST  
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL NOS: 92 AND 96 OF 2024

WA NO.92 OF 2024:

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 29/11/2023 passed in W P No 16637 of 2023 on the file of the High Court.

**Between:**

Axis Bank India Ltd., Office at No.5-2-183/184, Modi Square, III rd floor,  
R.P.Road secbad, Telangana -500003

...APPELLANT/RESPONDENT NO.3

**AND**

1. Shobha Gupta, W/o Late Rajender Gupta aged about 62 years occ house wife, r/o H.No.8-2-681/A/5, Road NO.12 Banjara Hills, Hyderabad  
....RESPONDENT/PETITIONER
2. Union of India thru Ministry of Finance, 3rd floor, Jeevan Deep Building,  
Sansad Marg, New Delhi-110001
3. Reserve Bank of Indian thru Governor, Shahid Bhagat Singh Road,  
Mumbai7400001

...RESPONDENTS/RESPONDENTS

IA NO: 2 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend operation of orders dt.29/11/2023 in WP.No.16637/2023, pending disposal of WA.No. /2024

**Counsel for the Appellant: SRI J. PRABHAKAR SENIOR COUNSEL  
FOR SRI P. RAMACHANDRAN**

**Counsel for Respondent No. 1: SRI MD. SHARFUDDIN**

**Counsel for Respondent No. 2: SRI GADI PRAVEEN KUMAR,  
DEPUTY SOLICITOR GENERAL**

**Counsel for Respondent No. 3: SRI B. SHIVA RAM SHARMA, COUNSEL FOR  
SRI K. RATHANGAPANI REDDY**

**WA NO: 96 OF 2024**

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 29/11/2023 passed in the W P No 532 of 2023 on the file of the High Court.

**Between:**

Axis Bank India Ltd., Office at No.5-2-183/184, Modi Square, III rd floor,  
R.P.Road secbad, Telangana -500003

...APPELLANT

**AND**

1. Rashmit Gupta, s/o Rajender Gupta aged about 39 years occ.business, r/o  
H.No.8-2-681/A/5, Road NO.12 Banjara Hills, Hyderabad
2. Union of India thru Ministry of Finance, 3rd floor, Jeevan Deep Building,  
Sansad Marg, New Delhi-110001
3. Reserve Bank of Indian thru Governor, Shahid Bhagat Singh Road, Mumbai-  
400001

...RESPONDENTS

**IA NO: 2 OF 2024**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend operation of orders dt.29/11/2023 in WP.No.532/2023, pending disposal of WA.No. /2024

**Counsel for the Appellant: SRI J. PRABHAKAR SENIOR COUNSEL  
FOR SRI P. RAMACHANDRAN**

**Counsel for Respondent No. 1: SRI MD. SHARFUDDIN**

**Counsel for Respondent No. 2: SRI GADI PRAVEEN KUMAR,  
DEPUTY SOLICITOR GENERAL**

**Counsel for Respondent No. 3: SRI B. SHIVA RAM SHARMA, COUNSEL FOR  
SRI K. RATHANGAPANI REDDY**

**The Court made the following: COMMON JUDGMENT**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**Writ Appeal Nos.92 and 96 of 2024**

**COMMON JUDGMENT:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. J.Prabhakar, learned Senior Counsel appears for Mr. P.Ramachandran, learned counsel for the appellant.

Mr. B.Shiva Ram Sharma, learned counsel represents Mr. K.Rathangapani Reddy, learned counsel for respondent No.3.

None for the remaining respondents even when the matter is taken up in the second round.

2. These intra court appeals are directed against two separate orders dated 29.11.2023, passed by a learned Single Judge in W.P.Nos.16637 of 2023 and 532 of 2023.

3. Learned counsel for the parties jointly submit that the issue involved in these appeals is squarely covered by judgment dated 25.01.2024, passed by a Division Bench of this Court in W.A.No.28 of 2024.

4. In view of aforesaid submission and for the reasons assigned in the aforesaid judgment dated 25.01.2024 passed by the Division Bench of this Court in W.A.No.28 of 2024, the impugned orders dated 29.11.2023, passed in W.P.Nos.16637 of 2023 and 532 of 2023 are set aside.

5. The Writ Appeals are, accordingly, allowed. No costs.

As a sequel, miscellaneous petitions, pending if any, stand closed.

SD/-K.SRINIVASA RAO  
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Union of India thru Ministry of Finance, 3rd floor, Jeevan Deep Building, Sansad Marg, New Delhi-110001
2. The Governor. Reserve Bank of Indian, Shahid Bhagat Singh Road, Mumbai7400001
3. One CC to Sri P Ramachandran Advocate [OPUC]
4. One CC to Sri Md Sharfuddin Advocate [OPUC]
5. One CC to Sri Gadi Praveen Kumar, Deputy Solicitor General of India [OPUC]
6. One CC to Sri K. Rathangapani Reddy, Advocate(OPUC)
7. Two CD Copies

MBC  
GBR

V. J.

**HIGH COURT**

**DATED: 19/08/2024**



**COMMON JUDGMENT**

**WA NOS: 92 AND 96 OF 2024**

**ALLOWING THE WRIT APPEALS**

**WITHOUT COSTS**

⑨  
VLV  
26/9/24